## GOVERNMENT OF PUNJAB DEPARTMENT OF HEALTH & FAMILY WELFARE, (HEALTH-IV BRANCH)

## **NOTIFICATION**

No. 14/7/2020-4HB-IV/852

Dated, Chandigarh the: 18.03.2020

In continuation to the Punjab Government notification no. 14/7/2020-4HB-IV/677, Dated 05.03.2020 & in exercise of the powers conferred under section-2, 3 & 4 of the Epidemic Diseases Act, 1897, The Governor of Punjab is pleased to issue the following regulations:-

- 1. It shall be mandatory for all hospitals/nursing homes (Government and Private), health institutions and registered Private Medical Practitioners including AYUSH practitioners:-
  - (i) to inform regarding any such persons(s) who is affected with COVID-19 (as defined in the attached Annexure-I).
  - (ii) will also take self-declaration forms, from persons, who within their knowledge have history of travel to the COVID-19 affected countries as notified by the Govt. of India from time to time (as Annexure-II). In case the person has any such history in the last 14 days and is symptomatic, as per case definition of COVID-19, the person must be isolated in the hospital and will be tested for COVID-19 as per protocol (as Annexure-III).
  - (iii) Information of all such cases found as per para (i) & (ii) should be given to the District helpline numbers (Annexure-IV), State helpline number 104 and also to national helpline number 1075. Email may also be sent at <a href="mailto:ncov2019@gov.in">ncov2019@gov.in</a>, <a href="mailto:outbreakcellpunjab@gmail.com">outbreakcellpunjab@gmail.com</a>.
- 2. Any hospitals/nursing homes (Government and Private), Medical Officers in Government health institutions and registered Private Medical Practitioners including AYUSH practitioners found violating/disobeying any regulations mentioned above, shall be deemed to have committed an offence punishable under section 188 of Indian Penal Code.

Place: Chandigarh

**ANURAG AGARWAL** 

Dated: 18.03.2020

Principal Secretary to Government of Punjab

Department of Health & Family Welfare

No. 14/7/2020-4HB-IV/853-869

Dated, Chandigarh the; 18.03.2020

A copy of the above is forwarded to the following for information and compliance:-

- 1) All the Commissioners of Divisions in the State of Punjab.
- 2) All the Deputy Commission in the State of Punjab.

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- The Managing Director, Punjab Health Systems Corporation, Punjab, 3) Mohali.
- The Mission Director, National Health Mission, Punjab, Chandigarh. 4)
- The Director Health & Family Welfare Punjab, Chandigarh. 5)
- The Director Health Services (FW), Punjab, Chandigarh. 6)
- 7) The Director Heath Services (SI), Punjab, Chandigarh for circulation in all the institutions under ESI.
- 8) The Director Research and Medical Education, Punjab, Chandigarh.
- 9) The Director Rural Development and Panchayats, Punjab for circulation to all DDPOs, BDPOs and Rural Medical Officers of the State.
- 10) The Principal, Government Medical College, Amritsar.
- 11) The Principal, Government Medical College, Patiala.
- 12) The Principal, Government Medical College, Faridkot.
- 13) The President, Indian Medical Association, Punjab for information and circulation to all the members of IMA, Punjab.
- 14) All the Civil Surgeons in the State of Punjab.
- 15) The Medical Superintendent of Mata Kaushalya Hospital Patiala, BBMB Hospital and Civil Hospital Jalandhar.
- The Accountant General Punjab, Chandigarh. 16)
- 17) For all the Civil Surgeons in the State of Punjab: They are directed to circulate the notification to the Government Health Institutions, Private Medical Colleges, IMA and the Registered Medical Private Practitioners of the private hospitals/ clinics in their district for implementation.

No. 14/7/2020-4HB-IV/

Dated, Chandigarh the;

A copy of the above is forwarded to the Controller Printing & Stationery Punjab, Chandigarh, along with two attested copies for publishing the above notification in the Punjab Gov.t Gazette and for supplying 50 copies of the same to this department

Sd/— Under Secretary Health

<u>cc</u>

- 1. PS/PSH.
- 2. PA/SH (K).
- 3. PA/SH(M).
- 4. PA/DSH.
- 5. PA/USH (S) for uploading notification on website.